

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR SH. ANIL LAXMAN PANSARE

Petition(s) for Special Leave to Appeal (Crl.) No(s). 11163/2019

KRISHNA NAND MISHRA @ PANKAJ

Petitioner(s)

VERSUS

THE STATE OF UTTAR PRADESH & ANR.

Respondent(s)

Date : 07-02-2020 This petition was called on for hearing today.

For Petitioner(s)

Mr. Sandeep Kumar Dwivedi, Adv.
Mr. Dharendra Kumar Pandey, Adv.
Mr. Rakesh Mishra, AOR

For Respondent(s)

Ms. Srishti Singh, AOR

UPON hearing the counsel the Court made the following
O R D E R

Respondent No.1 has filed counter affidavit.

Await service/track report in respect of respondent No.2.

List again on 3.3.2020.

ANIL LAXMAN PANSARE
Registrar